

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

VACATION BENCH

R.A.NO.457/93 in 0.A.No.651/92

New Delhi this the 31st Day of December, 1993.

Hon'ble Sh. B.N. Dhoundiyal, Member(A)

Sh. Husan Singh S/o Sh. B.S. Verma R/o 327 PoliceColony, Ashokm Vihar, Delhi-52.

Review Applicant

(Review applicant in person)

versus

- Commissioner of Police, Police Hdqrs. MSO Building, I.P. Estate, New Delhi.
- Dy. Commissioner of Police, Hdqrs.(III), Police Hdqrs., MSO Building, I.P. Estate, New Delhi.
- Station House Officer,
  P.S. Ashok Vihar,
  Delhi-52.
- 4. Sh. Bal Kishan No.331/NW/801/PCR, Qr.No.410, A-Type, Police Colony, Ashok Vihar, Delhi-52 through Resp.No.3.

## ORDER(ORAL)

Heard. The applicant has also filed CCP which is stated to be under objection. The complaint of the applicant is that he has not been heard by the authorities as directed by this Tribunal and requests for further stay. This is hardly a matter to be considered in a review application. The review application, therefore, fails and is hereby dismissed summarily.

No costs.

B.N. Ahh 7 2 31/1-193 (B.N. Dhoundiyal) 31/1-193

Member(A)

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